185

(e) whether there is any proposal to review at all India level the general functioning of the Labour courts and Industrial Tribunals in order to dispose of Industrial disputes quick ly?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA): (a) to (e) The information is being collected and will toe laid on the Table of the House

## PF dues of workers of Geyday Iron and Steel Limited

3589. SHRIMATI KAMLA SINHA: Will the Minister of LABOUR be pleased to state:

- (a) whether it is a fact that Geyday Iron and Steel Limited and Ma-gadh Spun Pipe Limited, P.O. Hiro-dih, District Hazaribagh. Bihar, have not yet paid back the PF money due to its employees till date:
- (b) whether it is also a fact that these companies declared closure ten years ago;and
- (c) if so, what steps Government propose to take to pay back the PF dues to these workers?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA): (a) to (c) For this question an assurance has already been given in reply to Rajya Sabha Unstarred Question No. 2475 for 16-8-1993.

## Exploitation of Child Labour in Maharashtra

3590. SHRIMATI KAMLA SINHA: Will the Minister of LABOUR be pleaded to state:

(a) whether it is a fact that the incidence of child labour exploitation in the town of Vari in Yawatmal district of Maharashtra is very high and that a child worker was tortured to death here on the 29th of June, 1993; and

(b) if so, the steps Government have taken or propose to take to put an end to this inhuman practice?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA); (a) and (b) The information is toeing collected and will be laid on the Table of the House.

## Verification of Trade Union Membership in Major Ports

3591. SHRI YASHWANT SINHA' Will the Minister of LABOUR be pleased to state:

- (a) when the last verification of trade union membership was carried out in various major ports; and
- (b) the names of the trade unions with their membership and also the names of the All India Federations of Port and Dock Workers to which they are affiliated portwise?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA): (a) and (b) Verification in ports and dock labour boards is carried out biennially. The last verification membership of various registered trade unions of ports and dock workers was carried out with 31.12.90 as the date of reckoning. The details regarding names and membership figures of each trade union port-wise and the names of federations to which they are affiliated is enclosed. As statement. (See below). The verification of membership of unions in Vishakhapatnam, Kandla and Cochin ports was delayed due to court cases. The verification process in Kandla Dock Labour Board has, however, been stayed by the Court